

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001**

No. HHC/Admn.6 (20)/77-XVII-

Dated Shimla, the 6<sup>th</sup> November, 2013

**NOTIFICATION**

It is hereby notified for general information that the High Court of Himachal Pradesh shall remain closed for the winter vacation from January 13, 2014 to February 22, 2014 and for summer vacation from June 9, 2014 to June 13, 2014. The High Court will resume its sitting from Monday the 24<sup>th</sup> February, 2014 and Monday the 16<sup>th</sup> June, 2014, after observing winter and summer vacations/gazetted holidays.

The Office of the High Court will remain open during the winter and summer vacations and will receive from parties and persons such petitions and other documents as they may choose to present. All petitions and applications falling under the civil jurisdiction of the Court, which are not of an urgent nature, will be listed after the reopening of the Court.

Urgent Criminal and Civil matters shall continue to be heard during the Vacations by the Vacation Judges.

Limitation will be regulated as per Section 4 of the Limitation Act, 1963 during the vacations/ holidays.

**BY ORDER OF THE HON'BLE HIGH COURT**

**A.C. Dogra**  
**REGISTRAR GENERAL**

Endst.No.HHC/Admn.6 (20)/77-XVIII-

Dated: 6.11.2013.

Copy forwarded for information to :-

1. The Secretary Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary to the Govt. of H.P. Shimla.
4. The Secretary/Special Secretary/Additional Secretary (Law) to the Govt. of H.P. Shimla.
5. The Registrar General, all High Courts in India.
6. The Registrar General/Registrar(Inspection, Confidential Branch and Budget), Registrar (Legal, Research and Rules), Registrar(Judicial, Judges Branch & Administration, Registrar(Vigilance, Finance &Accounts), High Court of H.P., Shimla.
7. The Principal Private Secretary to Hon'ble the Chief Justice High Court of H.P., Shimla.
8. All the OSDs./C.P.C./Administrator –Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
8. All the Additional Registrars, High Court of H.P.
9. The Secretary Lokayukta, H.P., Shimla.
10. All the District/Additional District & Sessions Judges, in H.P.
11. The Presidents, District Consumers forums, Shimla, Mandi and Dharamshala, H.P.
12. The Presiding Officers, Labour Court, Shimla and Dharamshala, H.P.
13. The Legal Advisor, Lokayukta, Himachal Pradesh, Shimla.
14. The Member Secretary/Administrative Officer, H.P. State Legal Aid Service Authority, Shimla-9.

15. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla -171005.
16. All the Civil Judges (Sr. Division/ Jr. Division) in H.P.
17. The Joint Director/Deputy Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla -171005.
18. The Secretary, Supreme Court Bar Association, New Delhi.
19. The Secretary, H.P. High Court Bar Association, Shimla.
20. The Secretary, Bar Council of India, New Delhi.
21. The Secretary, Bar Council, of H.P. Shimla.
22. The Secretaries of Bar Associations in H.P.
23. The Accountant General, H.P., Shimla.
24. The Advocate General, H.P., Shimla.
25. The Deputy Registrars/Assistant Registrars, High Court of H.P., Shimla.
26. All the Secretaries /Court Masters/Private Secretaries/Chief Librarian/Section Officers/Marriage Counselor/Public Relation Officer/Protocol Officer/ Court Officer, Court Manager, High Court of H.P., Shimla for information and necessary action.
27. The Secretary Private Secretary/P.A to the Registrar General/Registrar(Inspection, Confidential Branch and Budget), Registrar (Legal, Research and Rules), Registrar(Judicial, Judges Branch & Administration, Registrar(Vigilance, Finance &Accounts), High Court of H.P., Shimla.
28. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No. HHC/Admn.1(18)/78-XI-9934-41, dated 8.4.2011.
29. The President/General Secretary, H.P. High Court Non-Gazetted Employees Association, Shimla.
30. Guard file.

Officer on Special Duty  
(Organization & Administration)